

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



T.A. No. 61/681/2021

This the 04th day of March, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Sanjeev Kumar (age) 21 years, S/o Late Karan Raj, R/o Ward No. 11, Near New Luthra Academy, R.S. Pura Jammu Tehsil R.S. Pura District Jammu.

.....Applicant

(Advocate:- Mr. Mohd Arif-Not Present)

Versus

1. State of J&K through its Chief Secretary, J&K Government Civil Secretariat, Jammu/Srinagar and 6 ors.Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 12.02.2021, nobody had joined the video conference on behalf of the applicant and the case was fixed for today i.e., 04.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**